


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(57)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/71/2016  
NAME OF THE PETITIONER(S) : Gopichand Idandas & 2 others  
NAME OF THE RESPONDENT(S) : M/s Heeral Constructions Private Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Arachana Thirugumbak Kannan	Petitioner	

**ORDER**

Counsel for both the parties present and prayed for time for submission of their argument. At request, time is enlarged put up on **01.08.2017 at 10.30 A.M.**



(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)